

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES

LOK SABHA
STARRED QUESTION NO. *234
TO BE ANSWERED ON 1ST AUGUST, 2017

DEEP SEA FISHING

*234. SHRI N.K. PREMACHANDRAN:
PROF. SAUGATA ROY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री
be pleased to state:

- (a) whether the details of the foreign vessels owned by Indian companies which obtained Letter of Permission (LoP) for deep sea fishing in territorial sea of the country are available with the Government and if so, the details thereof;
- (b) whether his Ministry seeks the opinion and concurrence of the Ministries of Shipping, Finance and Defence prior to issue of LoP to foreign vessels owned by Indian companies for deep sea fishing and if so, the details thereof;
- (c) whether it has come to the notice of his Ministry that such vessels have stopped their operation as per the directions of the High Court of Kerala;
- (d) if so, the total number of vessels returned to their original ports along with the details of such vessels; and
- (e) the details of marine wealth exploited by these foreign vessels owned by Indian companies during the last three years?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI RADHA MOHAN SINGH)

(a) to (e) : A Statement is placed on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 234 PUT IN BY SHRI N.K. PREMACHANDRAN & PROF. SAUGATA ROY FOR ANSWER ON 1ST AUGUST, 2017 REGARDING DEEP SEA FISHING

- (a) No foreign vessels were permitted to do fishing in the territorial sea of the country under Letter of Permission (LOP) regime implemented by the Department of Animal Husbandry, Dairying & Fisheries (DADF), Ministry of Agriculture & Farmers Welfare. The LOPs were granted only to Indian owned and registered deep-sea fishing vessels for fishing in the Indian Exclusive Economic Zone (EEZ), the details of which are at 'Annexure-I'.
- (b) An Inter-Ministerial Empowered Committee on Marine Fisheries (EC) was authorized for considering the eligible applications for issue of LOPs to Indian entrepreneurs. This Committee comprised of representatives from various Ministries/ Departments/Organizations including Ministries of Shipping, Home Affairs, Finance and Defence.
- (c)&(d) The Department of Animal Husbandry, Dairying & Fisheries has rescinded the Guidelines for operation of LOP vessels w.e.f. 30.01.2017. Thus, all LOPs issued have been cancelled in March, 2017 prior to the Judgement of the High Court of Kerala dated 14th June, 2017. The details of LOP vessels, which have been cancelled are enclosed in 'Annexure-II'.
- (e) The details of fish catch reported by LOP vessels during 2014 to 2016 (last three years) are as below:

Year	Catch (Kg)
2014	526620
2015	477830
2016	nil

'ANNEXURE-I'

ANNEXURE TO THE STATEMENT LAID DOWN IN LOK SABHA STARRED QUESTION NO. 234 FOR 1ST AUGUST, 2017 REGARDING 'DEEP SEA FISHING'

Details of LOP issued for operation of deep sea fishing vessels in the Indian Exclusive Economic Zone (as on 30.01.2017)

<i>Sl. No.</i>	<i>Name of the companies /Firms</i>	<i>Date of LOP issued</i>	<i>Number of LOP issued</i>
1.	M/s Om Shakthi Sea Food Chennai	03.11.2006	04
2.	M/s Skanda Marines Pvt. Ltd Chennai	29.10.2007	04
3.	M/s Continental Fisheries Vishakhapatnam	22.04.2008	03
4.	M/s Gees Marine Products Pvt. Ltd. Vishakhapatnam	30.04.2012	01
5.	M/s SAF Enterprises, Vishakhapatnam	30.04.2012	01
6.	M/s Samro Food Processors (P) Ltd, Chennai	30.04.2012	03
7.	M/s JMJ Exports, Chennai	30.04.2012	01
	Total		17

‘ANNEXURE-II’

ANNEXURE TO THE STATEMENT LAID DOWN IN LOK SABHA STARRED QUESTION NO. 234 FOR 1ST AUGUST, 2017 REGARDING 'DEEP SEA FISHING'

Details of LOP cancelled (on 24th March 2017)

<i>Sl. No.</i>	<i>Name of the Indian Firms/Company</i>	<i>Name of LOPs</i>
1	M/s Om Shakhti Sea Food,	Glory Ocean No. 106
2	Chennai	Glory Ocean No. 205
3		Glory Ocean No. 304
4		Glory Ocean No. 403
5	M/s Skanda Marines Pvt. Ltd,	Fortuna 5
6	Chennai	Fortuna 8
7		Fortuna 10
8		Fortuna 126
9	M/s Continental Fisheries, Vishakhapatnam	Siri Vijaya Lakshmi (two LOPs surrendered on 20.01.2017)*
10	M/s Gees Marine Products Pvt. Ltd, Vishakhapatnam	MFV MICHAEL
11	M/s SAF Enterprises, Vishakhapatnam	MFV NAPOLEON
12	M/s Samro Food Processors (P) Ltd.,	MFB MAYURA
13	Chennai	MFB MAYURA-II
14		MFB RELIANCE-I
15	M/s JMJ Exports, Chennai	SHANDAVINA
	Total LOP Cancel	15 (+2 surrendered)

**(02 other vessels namely, 'Siri Vijaya Lakshmi-I' and 'Siri Vijaya Lakshmi-II' of M/s Continental Fisheries were surrendered on 20.01.2017)*
